

THE HIGH COURT OF MEGHALAYA:

SHILLONG

CORRIGENDUM

NO.HCM.III/166/2019-JudI./Part-I/556

Dated Shillong, the 18th November, 2025

It is hereby notified for the information of all concerned that in the Constitution of Benches issued vide Registry's Notification No. HCM.III/166/2019-JudI./Part-I/553 dated 31st October, 2025 pertaining to **Division Bench–III**, the description at **Item No. 2** shall be read as follows:

“2. All matters relating to tax and revenue required to be heard by a Division Bench;” in place of: **“2. All appeals relating to tax and revenue required to be heard by a Division Bench;”**.

The correction shall be read in supersession of the earlier entry.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-JudI./Part-I/556-A

Dated Shillong, the 18th November, 2025

Copy to: -

1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

1742
18/11/25